

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).684/2024

S.S. PANDEY @ SHYAM SHANKAR PANDEY

Appellant(s)

VERSUS

STATE THROUGH C.B.I./ACB LUCKNOW

Respondent(s)

[ONLY IA No. 105567/2026 IS LISTED UNDER THIS ITEM]
IA No. 105567/2026 - EARLY HEARING APPLICATION

Date : 20-04-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Ms. Parul Shukla, AOR

For Respondent(s) Mr. Vikramjeet Banarjee, A.S.G.
Mr. Nachiketa Joshi, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Anirudh Bhat, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Santosh Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 105567/2026

1. List the appeal for hearing in the week commencing 16.11.2026 before an appropriate Bench.
2. IA No. 105567/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR